

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Roofit Industries Limited Date of Commencement of Liquidation: 22-01-2018; List of Stakeholders as on Date: 19-03-2021; Name of IP: Mr. Jitender Kumar Jain; Last 5 digit of registration number: 10070

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	20	38523850198	20	35849101483	0	2674748715	0	Annexure 3
4	Unsecured financial creditors	85	7947216182	84	3217294981	0	4729921201	0	Annexure 4
5	Operational creditors (Workmen)	35	19085825	29	3543512	0	15542313	0	Annexure 5
6	Operational creditors (Employees)	42	39428927	42	10422382	0	29006545	0	Annexure 6
7	Operational creditors (Government Dues)	3	24276684	3	24276684	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1226359	1	1226359	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	72874961	1	16139075	0	56735886	0	Annexure 9
Total		187	46627959136	180	39122004476	0	7505954660	0	